

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Review Petition No. 18/RP/2024 alongwith  
IA No. 52/IA/2024 in  
Petition No. 10/TT/2021**

Subject : Petition for review of the order dated 21.6.2023 in Petition No. 10/TT/2022 (On admission)

Date of Hearing : **25.7.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Petitioner : Karnataka Power Transmission Corporation Limited (KPTCL)

Respondents : Transmission Corporation of Telangana Limited,  
(APTRANSCO) and 4 others

Parties Present : Shri V. M. Kannam, Advocate, KPTCL  
Shri Shahbaaz Hussain, Advocate, KPTCL  
Ms. Stephania Pinto, Advocate, KPTCL  
Shri Harimohana N., Advocate, KPTCL

**Record of Proceedings**

In the absence of the required coram, the Review Petition could not be taken up for the hearing. Accordingly, the matter was adjourned.

2. The matter will be listed for hearing on admission on **8.8.2024**.

**By order of the Commission**

sd/-  
(T. D. Pant)  
Joint Chief (Law)

